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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR

ORIGINAL APPLICATION NO: 362/2005
and
MISC. APPLICATION NO. 172/2005

DATE OF ORDER: **11th July, 2006**

Smt. Premlata Sharma : Applicant

Mr. Y.K.Sharma : Advocate for the Petitioner

VERSUS

Union of India & Ors. : Respondent(s)

Mr. Salil Trivedi : Counsel for the Respondents.

CORAM:

HON'BLE MR. J.K. KAUSHIK, JUDICIAL MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement ? *yes*
2. To be referred to the Reporter or not ? *yes*
3. Whether their Lordships wish to see the fair copy of the Judgement ? *yes*
4. Whether it needs to be circulated to other Benches of the Tribunal ? *yes*

J K Kaushik
(J K Kaushik)
Judicial Member



Ryan Steele